NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/170/2016

NAME OF THE PETITIONER(S)

: Mrs. M. Afthunnisa Begum & 5 others

NAME OF THE RESPONDENT(S)

: M/s A.S. Nisar Ahmed and Company Limited & 3 others

UNDER SECTION

: 397/398, 111/59

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

In For TK Bharkae Keerthi krishna Shwetha

Dunsel 1951-

ORDER

Counsel for the Petitioner present and submitted that the parties are engaged in the settlement talks and prayed for more time for reporting the outcome of the settlement. At request, time is enlarged. Put up on 04.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk